

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 1120 / Checker
III-10-8/2000 (Pt. VIII)

Bilaspur, dated 27 January, 2023

Copy of Government memo No. 11513, dated 20-10-2022, Notification F.No. 962 & 964/268/XXI-B/2023, dated 19-01-2023 issued by the Government of Chhattisgarh, Law & Legislative Affairs Department, Nava Raipur, Atal Nagar, Mantralaya, Raipur regarding creation of Revenue District Gourela-Pendra-Marwahi headquarters at Gourela is forwarded to -

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 9) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

- 16) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) The District and Sessions Judges Balod/Balodabazar-Bhatapara/Balrampur Headquarter at Ramanujganj/Bastar(Jagdulpur)/ Bemetara/Bilaspur/Dakshin Bastar, (Dantewada)/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabhirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/Uttar Bastar (Kanker) for information & necessary action of the State for information & necessary action.
- 19) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 20) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 21) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 22) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 23) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 24) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Arvind Kumar Verma)
Registrar General

27.01.2023

छत्तीसगढ़ शासन

विधि और विधायी कार्य विभाग, मंत्रालय,

महानदी भवन, अटल नगर, नवा रायपुर, जिला-रायपुर (छ.ग.) 492002

दूरभाष क्रमांक - 0771-2510346

ई-मेल -lawdept.cg@gov.in

क्रमांक / 3237 / 21-ब / छ.ग. / 2022

रायपुर, दिनांक / 10 / 2022

प्रति,

11513

20 OCT 2022

✓ रजिस्ट्रार जनरल,
छ0ग0 उच्च न्यायालय,
उच्च न्यायालय भवन बोदरी,
पोस्ट आफिस-हाईकोर्ट ब्रांच,
बिलासपुर (छ0ग0)

विषय:- Regarding to provide the information of the headquarter of newly made Revenue District "Gourela-Pendra-Marwahi".

संदर्भ:- आपका चतुर्थ स्मरण पत्र क्रमांक 12421 / तीन-10-8 / 2000 (Pt.VIII) दिनांक 13.10.2022।

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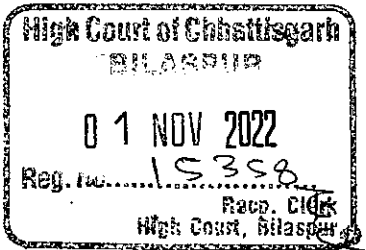
उपरोक्त विषयक संदर्भित ज्ञापन के अनुक्रम में नवगठित राजस्व जिला गौरेला-पेण्ड्रा-मरवाही का जिला मुख्यालय की जानकारी के संबंध में छत्तीसगढ़ शासन, राजस्व एवं आपदा प्रबंधन विभाग, मंत्रालय का पत्र क्रमांक एफ-11-04/2019/सात-4 दिनांक 19.10.2022 की छायाप्रति संलग्न कर प्रेषित है।

संलग्न:- उपरोक्तानुसार

(अनिल कुमार पाण्डेय)

अतिरिक्त सचिव

छ. ग. शासन, विधि और विधायी कार्य विभाग



3237/21-b
20/10/2022

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छत्तीसगढ़ शासन
राजस्व एवं आपदा प्रबंधन विभाग

--: मंत्रालय ::--

महानदी भवन, नवा रायपुर अटल नगर, रायपुर

19 OCT 2022

क्रमांक एफ 11-04/2019/सात-4,

नवा रायपुर अटल नगर, दिनांक /10/2022

प्रति,

अतिरिक्त सचिव,
छ.ग. शासन,
विधि और विधायी कार्य विभाग,
महानदी भवन,
अटल नगर नवा रायपुर, जिला रायपुर.

विषय :- **Regarding to provide the information of the headquarter of newly made Revenue District "Gourela-Pendra-Marwahi".**

संदर्भ :- आपका पत्र क्र. 3315/21-ब/छ.ग./2020, दिनांक 13/12/2022.

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उपरोक्त विषयांतर्गत संदर्भित पत्र के माध्यम से जिला गौरेला-पेण्ड्रा-मरवाही के मुख्यालय स्थान की जानकारी चाही गई है।

तत्संबंध में लेख है कि जिला गौरेला-पेण्ड्रा-मरवाही का जिला मुख्यालय "गौरेला" निर्धारित किया गया है।



(विजय कुमार चौधरी)
अवर सचिव

छत्तीसगढ़ शासन

राजस्व एवं आपदा प्रबंधन विभाग

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GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR ATAL NAGAR (C.G.) 492002

NOTIFICATION

Raipur, Dated /01/2023

No. 962 /268/XXI-B/2023,- In exercise of the powers conferred by sub-section (1),(2) and (3) of Section 7 of the Code of Criminal Procedure, 1973 (No. 2 of 1974) and in supersession of all previous Notifications, the State Government in consultation with the High Court, hereby, declares that with effect from 10.02.2020, there shall be following Sessions Division shown in column (2) comprising of Revenue Districts as shown in column (3), of the Schedule, in the State, namely:-

SCHEDULE

S. No.	Sessions Division (District)	Revenue District included in the Sessions Division
(1)	(2)	(3)
1.	Balrampur Headquarter at Ramanujganj	Balrampur (Ramanujganj)
2.	Bastar (Jagdalpur)	Bastar (Jagdalpur)
3.	Baloda Bazar- Bhatapara	Baloda Bazar- Bhatapara
4.	Balod	Balod
5.	Bemetara	Bemetara
6.	Bilaspur	(i) Bilaspur (ii) Gourela-Pendra- Marwahi
7.	Dakshin Bastar (Dantewada)	(i) Dakshin Bastar (Dantewada) (ii) Bijapur (iii) Sukma
8.	Dhamtari	Dhamtari
9.	Durg	Durg
10.	Janjgir-Champa	Janjgir-Champa
11.	Jashpur	Jashpur
12.	Kabeerdham (Kawardha)	Kabeerdham (Kawardha)
13.	Kondagaon	(i) Kondagaon (ii) Narayanpur
14.	Korba	Korba
15.	Koriya (Baikunthpur)	Koriya(Baikunthpur)
16.	Mahasamund	Mahasamund
17.	Mungeli	Mungeli
18.	Raigarh	Raigarh

19.	Raipur	(i) Raipur (ii) Gariaband
20.	Rajnandgaon	Rajnandgaon
21.	Surguja (Ambikapur)	Surguja (Ambikapur)
22.	Surajpur	Surajpur
23.	Uttar Bastar (Kanker)	Uttar Bastar (Kanker)

अधिसूचना

क्रमांक 962 / 268 / 21-ब/छ.ग./2023 दण्ड प्रक्रिया संहिता, 1973 (क्रमांक 2 सन् 1974) की धारा-7 की उपधारा (1)(2) एवं (3) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, एवं पूर्व की समस्त अधिसूचनाओं को अतिष्ठित करते हुए, राज्य सरकार, उच्च न्यायालय की अनुशंसा पर, एतद्वारा, राज्य में संलग्न अनुसूची के खण्ड (3) में दर्शित राजस्व जिलों को शामिल करते हुए खण्ड (2) में दर्शित निम्नानुसार सत्र खण्ड दिनांक 10.02.2020 से घोषित करता है, अर्थात:-

अनुसूची

स.क्र	सत्र खण्ड (जिला)	सत्र खण्ड में शामिल राजस्व जिला
1	2	3
1.	बलरामपुर मुख्यालय रामानुजगंज	बलरामपुर (रामानुजगंज)
2.	बस्तर (जगदलपुर)	बस्तर (जगदलपुर)
3.	बलौदाबाजार -भाटापारा	बलौदाबाजार-भाटापारा
4.	बालोद	बालोद
5.	बेमेतरा	बेमेतरा
6.	बिलासपुर	(i) बिलासपुर (ii) गौरेला-पेण्ड्रा-मरवाही
7.	दक्षिण बस्तर (दंतेवाड़ा)	(i) दक्षिण बस्तर (दंतेवाड़ा) (ii) बीजापुर (iii) सुकमा
8.	धमतरी	धमतरी
9.	दुर्ग	दुर्ग
10.	जांजगीर-चांपा	जांजगीर-चांपा
11.	जशपुर	जशपुर
12.	कबीरधाम (कवर्धा)	कबीरधाम (कवर्धा)
13.	कोण्डागांव	(i) कोण्डागांव (ii) नारायणपुर
14.	कोरबा	कोरबा
15.	कोरिया (बैकुण्ठपुर)	कोरिया (बैकुण्ठपुर)
16.	महासमुंद	महासमुंद

17.	मुंगेली	मुंगेली
18.	रायगढ	रायगढ
19.	रायपुर	(i) रायपुर (ii) गरियाबंद
20.	राजनांदगांव	राजनांदगांव
21.	सरगुजा (अम्बिकापुर)	सरगुजा (अम्बिकापुर)
22.	सूरजपुर	सूरजपुर
23.	उत्तर बस्तर (कांकेर)	उत्तर बस्तर (कांकेर)

By order and in the name of the
Governor of Chhattisgarh,

sd

(Ram Kumar Tiwari)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. ⁹⁶³ /268/XXI-B/2023

Raipur, dated .01.2023

19 JAN 2023

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur with regerence to their Memo no. 612/III-10-8/2000(Pt.VIII)/ Checker, Dated 16.01.2023,
2. Deputy Director, Government Printing Press in front of Indraviati Bhawan, Nava Raipur, Chhattisgarh for publication in forth coming Gazette dated ^{20.01.2023}and sending 200 copies to this department.
for information.

sd
13.1.23

(Anil Kumar Pandey)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR ATAL NAGAR (C.G.) 492002

NOTIFICATION

Raipur. Date /01/2023

No. 964 / 268 /XXI-B/2023,- In exercise of the powers conferred by sub-section (1) of Section 4 of the Chhattisgarh Civil Courts Act, 1958 (No. 19 of 1958), and in supersession of all previous Notifications, the State Government on the recommendation of the High Court, hereby. declares that with effect from the 10-02-2020, there shall be following Civil Districts as shown in column (2) comprising of Revenue Districts as shown in column (3), of the Schedule, in the State, namely:-

SCHEDULE

S. No.	Civil District	Revenue District
(1)	(2)	(3)
1.	Balrampur Headquater at Ramanujganj	Balrampur (Ramanujganj)
2.	Bastar (Jagdalpur)	Bastar (Jagdalpur)
3.	Baloda Bazar- Bhatapara	Baloda Bazar- Bhatapara
4.	Balod	Balod
5.	Bemetara	Bemetara
6.	Bilaspur	(i) Bilaspur (ii) Gourela-Pendra- Marwahi
7.	Dakshin Bastar (Dantewada)	(i) Dakshin Bastar (Dantewada) (ii) Bijapur (iii) Sukma
8.	Dhamtari	Dhamtari
9.	Durg	Durg
10.	Janjgir-Champa	Janjgir-Champa
11.	Jashpur	Jashpur
12.	Kabeerdham (Kawardha)	Kabeerdham (Kawardha)
13.	Kondagaon	(i) Kondagaon (ii) Narayanpur
14.	Korba	Korba
15.	Koriya (Baikunthpur)	Koriya(Baikunthpur)
16.	Mahasamund	Mahasamund
17.	Mungeli	Mungeli
18.	Raigarh	Raigarh

19.	Raipur	(i) Raipur (ii) Gariaband
20.	Rajnandgaon	Rajnandgaon
21.	Surguja (Ambikapur)	Surguja (Ambikapur)
22.	Surajpur	Surajpur
23.	Uttar Bastar (Kanker)	Uttar Bastar (Kanker)

अधिसूचना

क्रमांक 96/268/21-ब/छ.ग./2023 छत्तीसगढ़ व्यवहार न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958) की धारा-4 की उपधारा (1) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, एवं पूर्व की समस्त अधिसूचनाओं को अतिष्ठित करते हुए, राज्य सरकार, उच्च न्यायालय की अनुशंसा पर, एतद्वारा, राज्य में संलग्न अनुसूची के खण्ड (3) में दर्शित राजस्व जिलों को शामिल करते हुए खण्ड (2) में दर्शित निम्नानुसार सिविल जिले दिनांक 10.02.2020 से घोषित करता है, अर्थात:-

अनुसूची

स.क्र	सिविल जिला	राजस्व जिला
1	2	3
1.	बलरामपुर मुख्यालय रामानुजगंज	बलरामपुर (रामानुजगंज)
2.	बस्तर (जगदलपुर)	बस्तर (जगदलपुर)
3.	बलौदाबाजार -भाटापारा	बलौदाबाजार-भाटापारा
4.	बालोद	बालोद
5.	बेमेतरा	बेमेतरा
6.	बिलासपुर	(i) बिलासपुर (ii) गौरेला-पेण्ड्रा-मरवाही
7.	दक्षिण बस्तर (दंतेवाड़ा)	(i) दक्षिण बस्तर (दंतेवाड़ा) (ii) बीजापुर (iii) सुकमा
8.	धमतरी	धमतरी
9.	दुर्ग	दुर्ग
10.	जांजगीर-चांपा	जांजगीर-चांपा
11.	जशपुर	जशपुर
12.	कबीरधाम (कवर्धा)	कबीरधाम (कवर्धा)
13.	कोण्डागांव	(i) कोण्डागांव (ii) नारायणपुर
14.	कोरबा	कोरबा
15.	कोरिया (बैकुण्ठपुर)	कोरिया (बैकुण्ठपुर)
16.	महासमुंद	महासमुंद
17.	मुंगेली	मुंगेली
18.	रायगढ़	रायगढ़
19.	रायपुर	(i) रायपुर (ii) गरियाबंद
20.	राजनांदगांव	राजनांदगांव
21.	सरगुजा (अम्बिकापुर)	सरगुजा (अम्बिकापुर)

22.	सुरजपुर	सुरजपुर
23	उत्तर बस्तर (कांकेर)	उत्तर बस्तर (कांकेर)

By order and in the name of the
Governor of Chhattisgarh,

Sd/

(Ram Kumar Tiwari)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. 965 /268/XXI-B/2023

Raipur, dated 10.01.2023

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to their Memo no. 612/III-10-8/2000(Pt.VIII)/ Checker, Dated 16.01.2023,
2. Deputy Director, Government Printing Press in front of Indraviati Bhawan, Nava Raipur, Chhattisgarh for publication in forth coming Gazette dated 20.01.2023..and sending 200 copies to this department.
for information.

Reg. 1.23

(Anil Kumar Pandey)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department